

[English]

Harmful Substances in Dairy and Agricultural Products

421. SHRI AMAR PAL SINGH :

SHRI RAMCHANDRA BAINDA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any steps have been taken to monitor the level of pesticides and other such harmful substances in dairy and agricultural products in different parts of the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) Under the provisions of Prevention of Food Adulteration Rules, 1955 maximum tolerance limits for different pesticides and insecticides have been laid down for different food articles including dairy and agriculture products. The Food Health Authorities of State/Uts. implementing the provisions of Prevention of Food Adulteration Act, 1954 and Rules, 1955 have been advised from time to time to keep strict vigil on the level of pesticides/insecticides in food articles.

[Translation]

Adulteration of Mustard Oil

422. SHRI A.F. GOLAM OSMANI :

SHRI K.P. NAIDU :

SHRI M. RAJAIAH :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether adulteration of mustard oil in Delhi was the brainchild of ISI, Pakistan;

(b) if so, the details thereof alongwith the outcome of investigation; and

(c) the remedial steps taken to counter such activities in future?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The investigation so far carried out by Delhi Police and Central Bureau of Investigation has

not revealed any involvement of PAK-ISI in the cases of adulterated mustard oil in Delhi.

(b) and (c) Do not arise.

[English]

Infiltration by Militants

423. SHRI LAKSHMAN SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the infiltrators from Pakistan continue to enter India from J & K border;

(b) if so, whether the foreign mercenaries were involved in massacre of Hindu families in Doda District in Jammu & Kashmir; and

(c) if so, the concrete measures taken to check infiltration, smuggling and fencing of Jammu & Kashmir border ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir.

(c) Government have adopted a well co-ordinated and multipronged approach for tackling the situation which inter-alia includes strengthening the border management, neutralising plans of militants by proactive steps against them in the hinterland, as also setting up of outposts of Security Forces and constituting village Defence Committees gearing up intelligence machinery, modernisation and upgradation of police with advanced/sophisticated weapons and communication system, training. Adequate funds has also been made available to the State Government of Jammu and Kashmir for taking up anti-militancy operations. Fencing/flood lighting of the international border in Jammu Sector was taken up in June, 1995, but had to be suspended due to unwarranted and persistent firing from Pak side, in order to avoid unnecessary civilian casualties.

[Translation]

Cess on Diesel

424. DR. CHINTA MOHAN

PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to impose cess on diesel;

(b) if so, the details thereof;

(c) whether the amount collected from cess